

General and Requirement of Power in Bihar

3771. SHRI KRISHNA PRATAP SINGH: Will the Minister of ENERGY be pleased to state:

(a) the total generation and requirement of power in Bihar; and

(b) the details of the programme chalked out to increase the power production in the State?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) The present average power requirement in Bihar is about 11 MU/day. The average availability is about 8 MU/day.

(b) The following measures have been taken to increase power production in Bihar:—

(i) Renovation of thermal units at Patratu & Barauni has been taken in hand to improve the generation.

(ii) Commissioning of new capacity is being expedited.

(iii) Assistance from Northern Grid is being given depending upon system conditions.

(iv) Bihar has share in Central Generation Project at Farakka which is being expedited.

(v) DVC has been asked to afford maximum assistance.

Women's employment and their economic dependence on menfolk

3773. SHRIMATI MADHURI SINGH: SHRI K. MALLANNA:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government are aware of concern expressed by the National Federation of Indian Women about the consistent fall in women's employment and their economic dependence on menfolk; and

(b) if so, the measures being taken by Government to provide more opportunities for job and better working condition to women?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL): (a) and (b). Government is aware of press reports in the matter. However, the available statistics of women employed in the organised sector of industries from 1975 onwards shows an upward trend, as indicated below:—

Year	Number of women employed as on the 31st March of the year (in lakhs)
1975	22.3
1976	24.0
1977	24.5
1978	25.6
1979	26.1
1980	27.0
1981	27.9
1982	29.0 (Provisional)

Votes secured by elected candidates in Assam

3774. SHRIMATI PRAMILA DANDAVATE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that few elected candidates in Assam have secured less than 1000 votes;

(b) what is the number of elected candidates who have secured less than 1000, less than five thousand and less than 10,000 votes; and

(c) what are the reasons for these candidates securing so few votes?